

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No.6140/2021

SHARAD AGRAWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 189047/2023 - IMPLEADMENT)

Date : 02-11-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
[IN CHAMBER]

For Petitioner(s)

Mr. Aniruddh Singh, Adv.
For M/s. AP & J Chambers, AOR

For Respondent(s)

Mr. Ankit Goel, AOR

Mr. Salil Paul, Adv.
Mr. Sahil Paul, Adv.
Mr. Ankur Yadav, AOR
Mr. Satya Veer Singh, Adv.

Mr. Yasharth Kant, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. For the reasons assigned in the application seeking impleadment as Respondent No.2, the said application is allowed.
2. Amended Memo of parties be filed within two weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)